

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 200 of 2011 & I.A. No. 280 of 2011

Dated: 30th April, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Maruti Suzuki India Ltd. Appellant (s)

Versus

H.E.R.C. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran & Ms.
Swapna Sheshadri

Counsel for the Respondent (s) : Mr. Amit Kapur & Mr. Vishal Anand
for R-2
Ms. Shikha Ohri for HERC.

ORDER

On the prayer of learned counsel for the appellant, matter is adjourned for hearing to **7th May, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

